

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(37)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/623/(IB)/2017
NAME OF THE PETITIONER(S) : INDIAN BANK
NAME OF THE RESPONDENT(S) : NSR STEELS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N. Chandra Reddy

Advocate to
Applicant.

3/11/17

ORDER

Counsel for the Petitioner present and submitted the Application under section '7' of the IBC, 2016. No representation on behalf of the Respondent. The **Registry** is directed to issue notice to the Respondent. Counsel for the Petitioner is also directed to send private notice along with the copy of the petition to the Registered Office of the Respondent and also send E-mail to its user name and file proof of sending the same before the next date of hearing. Put up on **10.11.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)